

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-581/ND/2018

In the matter of :

Ess Aar Threads (P) Limited

....PETITIONER

Vs.

Registrar of Companies

.. RESPONDENT

SECTION :

Under Section 59 (7)

Order delivered on 23.5.2018

Coram :

R. Varadharajan,

Hon'ble Member (Judicial)

Dr. V.K. Subburaj

Hon'ble Member (Technical)

For the Petitioner /applicant : -

For the Respondent/Corporate Debtor :

For the Intervener :

ORDER

At the request of the Learned Counsel for the petitioner, the matter is adjourned to 12.6.2018.



(DR. V.K. SUBBURAJ)
MEMBER (TECHNICAL)



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit